

NAME OF THE GROWTH CENTRE	DISTRICT
<b>WEST BENGAL (3)</b>	
62. Dubrajpur	Birbhum
63. Jalpaiguri	Jalpaiguri
64. Malda	Malda

\*\*Figures in brackets shown against each State indicate the number of growth centres allocated to that State.

#### **Open-Cast Mining Company**

4587. DR. D. VENKATESWARA RAO:  
Will the Minister of COAL be pleased to state:

(a) whether Singareni Collieries have approved the execution of Open Cast Mining-II Company known as KRUPP; and

(b) the estimated cost thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIP. A. SANGMA):  
(a) and (b). The Hon'ble Member is probably referring to the Ramagundam opencast-II project of SCCL. The Revised Cost Estimates of Ramagundam opencast-II project which is placed at Rs. 554.22 crores has been recently sanctioned by the Government. This project is to be executed on a turnkey basis under bilateral assistance from Germany.

#### **Thermal Projects in Andhra Pradesh**

4588. DR. D. VENKATESWARA RAO:  
Will the Minister of COAL be pleased to state:

(a) the number of thermal projects sent by the Government of Andhra Pradesh for coal linkage;

(b) the quantity of coal required therefor;

(c) the quantity of M. V. electricity proposed to be generated; and

(d) whether the Government propose to sanction the said projects?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIP. A. SANGMA):  
(a) to (d). Coal linkages for the undermentioned Thermal Power Plants/new schemes in Andhra Pradesh have been agreed:-

- (i) Muddanur Stage-I (2 x 210 MW)
- (ii) Muddanur Stage-II (2 x 210 MW)
- (iii) Vishakapatnam TPS (2 x 500 MW)
- (iv) Vijayawada Stage-III (2 x 210 MW)

Besides these, requests for coal linkage for the undermentioned new schemes have also been received in the Ministry of Coal:-

- (i) Manuguru STPS (NTPC) - 2 x 500 MW
- (ii) Kothagudem TPS Extn. Stage-V-2 x 210 MW

- (iii) Ramagundem (Extn.) Stage - II 2 x 210 MW
- (iv) Krishnapatnam TPS - 2 x 500 MW

The tentative requirement of coal for these four new schemes mentioned above would be 13.0 million tonnes. For the Manuguru STPS the logical source of coal supply is Manuguru area of SCCL. It has not been possible to agree to the coal linkage for the power station due to non-availability of coal and the difficulty demand - availability position in SCCL. With regard to the other three schemes the question of coal linkage would arise after its feasibility time frame and other input parameters are firmed up and accepted by the Planning Commission vis-a-vis other proposals and their inter-se priorities.

[*Translation*]

**Delegations sent by Planning Commission**

4589. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the number of delegation sent abroad by the Planning Commission during the last two years;

(b) the names of the countries visited by these delegations;

(c) the amount spent by each delegation; and

(d) the results achieved therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) Three, Sir.

(b) Two to Bhutan and one to Japan.

(c) (i) Japan: Rs. 1,74,400/- (ii) Bhutan: Rs. 72,576/- & Rs. 1,34,240/- respectively.

(d) Japan Discussion for closer cooperation in economic and other fields and also regarding Commemorative programmes for the 40th anniversary of diplomatic relations between Japan and India in 1992.

Bhutan Commitment made regarding India's aid for Bhutan's Seventh Five Year Plan after discussion with H. M. the King of Bhutan and other officers of the Government of Bhutan.

**Agricultural Workers**

4590. SHRI RAJESNDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Uttar Pradesh has sent any new proposal to the Union Government for the welfare of agricultural workers of the State;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c). Information is being collected and will be laid on the Table of the House.

[*English*]

**Royalty Paid by Eastern Coalfield Ltd.**

4591. SHRI HARADHAN ROY: Will the Minister of COAL be pleased to state:

(a) the amount demanded by the Government of West Bengal from the Eastern Coalfields Limited on account of royalty dead